

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4363

ANSWERED ON:22.04.2010

SUPREME COURT UNDER RTI ACT

Joshi Shri Pralhad Venkatesh;Rao Shri Nama Nageswara;Singh Kunwar Rewati Raman;Singh Shri Bhola

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government proposes to bring office of the Supreme Court under the purview of the Right to Information Act;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a) to (c): The Supreme Court of India already falls within the purview of the Right to Information Act, 2005.